Office of the District Judge, Murshidabad

(English Department)

Berhampore, Murshidabad

Employment Notification 01/2017

Dated: 01.06.2017

Applications are invited from the willing and eligible retired Government Employees (Indian Citizens) who are physically fit and mentally alert and preferably having knowledge in running day to day Court proceedings for filling up the following vacancies in the Fast Track Courts under the Judgeship of Murshidabad purely on contractual basis upto 31.03.2018, which may be further extended.

> Name and number of Post

- 1. English Steno-Typist 03 (Three)
- 2. Peshkar (Bench Clerk) 03 (Three)

> Age

Not more than 61 years as on 01.06.2017.

> Qualifications required:

For English Steno-Typist – Minimum Madhyamik, English Short-hand speed-80 w.p.m., English Type writing – 30 w.p.m., Knowledge in Bengali language and Computer operation is essential.

For Peshkar (Bench Clerk) – Minimum Madhyamik, <u>Knowledge in Bengali</u>

<u>language and Computer operation is essential</u>.

> Selection Procedure:

For English Steno-Typist – Skill Test, Type writing Test, Computer Test and Interview.

For Peshkar (Bench Clerk) – Computer Test and Interview.

> Pay

Last Salary drawn (Pay + Dearness Allowances) (-) (minus) (pension + Relief on pension on the date of contract)

(There will be no Annual Increment)

<u>Last date of submission of application</u>: 20.06.2017 by 5.00 p.m. Application is to be equipped with self attested photocopies of all testimonials and Fitness Certificate issued by a registered Medical Practitioner.

Two recent passport sized photographs – one to be pasted on the top right hand corner of the application and another to be pasted on the top right hand corner of the Admit Card along with a self addressed envelope affixing a stamp of Rs. 5/- are to be submitted with the Application Form.

Interested and eligible candidates may apply by filling up the format of application, which is affixed alongside.

Each application must be accompanied by application Fees of Rs. 150/- to be deposited through the Demand Draft in the name of "The District Judge, Murshidabad" payable at Berhampore and to be purchased on or after the date of publication of advertisement. Any other mode of payment of Application Fee for Application will not be accepted.

Application is to be addressed to "The District Judge, Murshidabad, Berhampore, Pin-742101" and the same be submitted in closed envelope to the Appropriate authority within 5 p.m. on or before the last date of application by Speed Post / Registered Post / Ordinary Post / Self.

After 20/06/2017 no application either Post/Self will be accepted in any

way.

District & Sessions Judge, Murshidabad -cum-

Chairman, Selection Committee for staff Recruitment in Fast Track Courts